

1	2	3	4	5	6	7
10.	Non Timber Forest produce including Medicinal Plants	Raising of Non Timber forest Produce including Medicinal Plants	100%	ongoing	98.85	1,520 ha *area covered
11.	Seed Development Scheme	Develop infrastructure for quality seed	100%	ongoing	8.93	Targets fixed in terms of financial releases
12.	Integrated Afforestation and Eco-development Projects Scheme	Promote afforestation and Eco-development	100%	ongoing	829.88	15,426 ha *area covered
13.	Biosphere Reserve Scheme	Eco-development, nursery development, protection and patrolling in Nilgiri Biosphere Reserve	100%	ongoing	65.29	One Biosphere Reserve covered
14.	National River Action Plan	Abatement of river water pollution	50%	ongoing	204.72	8 Towns are being covered

*Tentative
NR—Non-recurring
R—Recurring

Committee on Sugar Mills in Andhra Pradesh

920. SHRIMATI LAKSHMI PANABAKA :
DR. T. SUBBARAMI REDDY :
SHRI G.A. CHARAN REDDY :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Union Government held the Government of Andhra Pradesh responsible for the sorry state of affairs in the State-run sugar factories in the State;

(b) whether a high powered committee has submitted its report;

(c) if so, the details thereof;

(d) whether the State Government has implemented all the recommendations made therein; and

(e) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) The Union government does not

look into the administrative affairs of State-run sugar factories. It is being looked after by the concerned State Government/their Public Sector Undertakings.

(b) to (e) The High Powered Committee on Sugar Industry has not submitted its report so far.

Recruitment in Para Military Forces

921. SHRI ANANT GUDHE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the vacancy of constables and other officials as on June 30, 1997 under B.S.F./C.R.P.F./Indo Tibet Border Police Force and other such para-military organisations;

(b) the actual recruitment made in these organisations during the last three years, organisation-wise, yearwise and manpower requirement of each of these organisations for 1997-98;

(c) the present arrangements for recruitment of personnel required by these organisations;

(d) whether the Government are considering suitable changes in the existing structure/system to ensure selection of the candidates from all over the country ensuring representation to each State in these forces including Delhi Police for VIP security; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) The vacancy of Constables and other officials is shown below:

Name of Force	Constables	Other officials
CRPF	2210	1614
BSF	362	4889
ITBP	42	522
CISF	—	1247
Assam Rifles	350	—

(b) Details of actual recruitment is as under:

Name of Force	Year			
	1994	1995	1996	1997 (Estimated requirements)
CRPF	6752	5490	2096	3168
BSF	7310	9030	3156	8232 (up to 31-12-97)
ITBP	1205	1635	568	564
CISF	5280	391	4894	1317
Assam Rifles	2324	1682	1382	1550

(c) Recruitment of Constables/Rifleman in Central Para Military Forces is made on all India basis. The annual vacancies are allotted to each State/UT on the basis of the population, taking into consideration the special needs and circumstances of different areas.

(d) No Sir.

(e) Not applicable.

Conference of State Home Ministers

922. SHRI SANDIPAN THORAT : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a conference of State Home Ministers was recently held at New Delhi;

(b) if so, the details of agenda discussed and decisions arrived at; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) No Conference of the Home Ministers has been convened in the recent past. However, a Conference of the Chief Ministers of States/UTs was held on 24th May, 1997 under the Chairmanship of the Prime Minister to discuss an Action Plan for Effective and Responsive Government. The Action Plan dealt with three themes, namely, Accountable and Citizen-friendly Government, Transparency and Right to Information, and Improving the performance and Integrity of the Public Services. The issues that were discussed under these themes and which are being followed up at Central and State levels are:

- (i) Citizens Charter and accountable administration;
- (ii) Effective and speedy public grievance redressal system;
- (iii) Empowering elected local bodies and decentralised delivery of services;
- (iv) Review of laws, regulations and procedures;
- (v) Transparency and Right to information;
- (vi) Access of the public to Information from public offices and facilitation counters;
- (vii) Code of Ethics for public services;
- (viii) Tackling corruption and cleansing the administration; and
- (ix) Stability of tenure and a scheme for Civil Services Boards.

The Chief Ministers and Central Ministers attending the Conference strongly endorsed the need for ensuring responsive, accountable, transparent and people-friendly administration at all levels. In the Resolution adopted at the Conference, the States welcomed the initiatives taken by the Prime Minister towards more effective and responsive administration and stated that these initiatives were important and timely. It was agreed that each State would work for the implementation of the Action Plan, making appropriate allowance for variation in local circumstances.

The Government has set up a Committee under the Cabinet Secretary including some Chief Ministers representing different regions of the country as well as some senior officials of the Government of India in order to elaborate different elements of the Action Plan and work out various decisions required at Central and State levels.